

**PENDENCY / ARREARS IN THE STATE OF
FOR THE MONTH OF **February, 2022**
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	27081	98805	125886	906	3270	4176	860	2509	3369	27127	99566	126693	0.17	0.77	0.94	113	185	298	4785	53291	58076

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
3(b)	Number of Officers who participated in the said conference.	NA
3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
4	What is the progress made on those targets district-wise.	NA

Sd/-
District Judge, Nadia.
In-Charge.